

Construction of ROB and RUB in Andhra Pradesh

104. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways have sanctioned a Road Over Bridge (ROB) at Kondayapalem Centre (LC113) with estimated cost of ₹ 47 crore and a RUB (Road under Bridge) at electric office area (LC112) with estimated cost of ₹ 46 crore in Nellore town of Andhra Pradesh;

(b) if so, the details thereof;

(c) the estimated time within which the above projects have to be completed; and

(d) the reasons for delay in executing the projects and by when they are going to be completed?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Work for construction of Road Over Bridges (ROBs) in lieu of LC No. 112 and 113 has been sanctioned on cost sharing basis at an estimated cost of ₹46.27 crore and ₹47 crore respectively. State Government has so far not planned whether Road Over Bridge (ROB) or Road Under Bridge (RUB) to be constructed. As soon as decision about ROB or RUB is taken by State Government, further action will be taken by Railways.

(c) and (d) Normally, Railway undertakes construction of ROBs/RUBs in Railway portion whereas approaches are being constructed by State Govt. Generally, there is no problem of construction of ROBs/RUBs in Railway portion. Construction of ROBs/RUBs on approaches depends upon many factors such as availability of land, removal of encroachments, fixing the alignment of approaches, allocation of requisite funds etc.

Work on Machilipatnam-Vijayawada rail line

105. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that doubling and electrification work of Machilipatnam-Vijayawada railway line which was included in the Budget 2011-12, has not yet been completed;